

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:601
ANSWERED ON:18.05.2012
REGISTERED MEDICAL PRACTITIONERS
Jardosh Smt. Darshana Vikram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of registered medical practitioners in the country;
- (b) whether the Medical Council of India(MCI) periodically updates Indian Medical Register in order to ascertain the actual number of doctors actively practicing in the country;
- (c) if so, the details thereof indicating the time when it was last updated and the manner in which the said updation has been done ;
- (d) whether the MCI has proposed/taken certain measures to make re-registration and re-validation of doctors mandatory in the country; and
- (e) if so, the details thereof and the benefits accrued therefrom?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 601 FOR 18th MAY 2012

(a) As per the information available in the Annual Report of the Medical Council of India (MCI) for the year 2010-11, the total number of registered medical practitioners in the country is 8,40,130 as on 31.03.2011.

(b) & (c) The Indian Medical Register (IMR) maintained by MCI is revised from time to time on the basis of the information received from the State Medical Councils. The Indian Medical Register also includes registration made by the MCI. It is not possible to determine the number of doctors actively practicing in the country from the Indian Medical Register.

(d) & (e): There is no provision in the existing Indian Medical Council Act for re-registration or revalidation of doctors. However, Medical Councils of certain States like Punjab, Delhi, Odisha, Rajasthan and Maharashtra and have provision for re-registration of doctors under their respective statutes.